

Public Announcement cum Corrigendum to Detailed Public Statement (DPS)
For the attention of the Equity Shareholders of

SINDU VALLEY TECHNOLOGIES LIMITED

CIN : L65990MH1976PLC018902

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This Public Announcement cum Corrigendum to the DPS is being issued by **Arihant Capital Markets Limited** (“Manager to the Offer”) on behalf of **Bhadra Paper Mills Limited** (“Acquirer”) in respect of the Open Offer to the Equity Shareholders of **Sindu Valley Technologies Limited** (“Target Company”) pursuant to and in compliance with Regulation 3(1) and 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and amendments thereto (“SEBI SAST Regulations”). This Corrigendum should be read in conjunction with the DPS published on December 8, 2020 in publications (a) Business Standard, all India English and Hindi editions; and (b) Mumbai Lakshadeep, Mumbai Marathi edition.

The terms used in this Corrigendum to the DPS have the same meaning assigned to them in the DPS issued earlier, unless otherwise specified.

REVISION IN THE SCHEDULE OF ACTIVITIES

Activity	Original Schedule	Revised Schedule
Public Announcement Date	Tuesday, December 1, 2020	Tuesday, December 1, 2020
Detailed Public Statement Date	Tuesday, December 8, 2020	Tuesday, December 8, 2020
Filing of draft Letter of Offer with SEBI	Tuesday, December 15, 2020	Tuesday, December 15, 2020
Last date for competing offer	Wednesday, December 30, 2020	Wednesday, December 30, 2020
SEBI observations on draft LOF	Wednesday, January 6, 2021	Friday, March 19, 2021
Identified Date (Identified date is only for the purpose of determining the shareholders to whom the LOF shall be sent)	Friday, January 8, 2021	Tuesday, March 23, 2021
Date by which LOF will be despatched to the shareholders	Friday, January 15, 2021	Wednesday, March 31, 2021
Last date by which the Board of Target Company shall give its recommendation	Wednesday, January 20, 2021	Tuesday, April 6, 2021
Issue Opening Advertisement Date	Thursday, January 21, 2021	Wednesday, April 7, 2021
Date of commencement of tendering period (open date)	Friday, January 22, 2021	Thursday, April 8, 2021
Date of expiry of tendering period (closure date)	Friday, February 5, 2021	Monday, April 26, 2021
Date by which all requirements including payment of consideration would be completed	Monday, February 22, 2021	Monday, May 10, 2021

Reference to the various dates as mentioned in the Public Announcement, DPS should be read as per revised activity schedule mentioned above. Except for the revision in the schedule of activities, all other terms and conditions remain unchanged.

The Acquirer accepts full responsibility for the information contained in this Public Announcement cum Corrigendum / advertisement and also for the fulfillment of their obligations laid down in the SEBI SAST Regulations. A copy of this Public Announcement cum Corrigendum / advertisement will be available at SEBI website at <http://www.sebi.gov.in>

Issued by Manager to the Offer on behalf of the Acquirers

MANAGER TO THE OFFER	REGISTRAR TO THE OFFER
 <p>Arihant Capital Markets Limited Merchant Banking Division SEBI REGN NO.: INM 000011070 Validity : Permanent #1011, Solitaire Corporate Park, Guru Hargovindji Road, Chakala, Andheri (E), Mumbai – 400 093 Tel : 022-42254800; Fax : 022-42254880 Email: mbd@arihantcapital.com Website: www.arihantcapital.com Contact Persons: Mr. Amol Kshirsagar / Mr. Satish Kumar P</p>	 <p>SEBI REGN NO. : INR000004082 Validity : Permanent C-101, 247 Park, 1st floor, LBS Road, Gandhi Nagar, Vikhroli West, Mumbai – 400 083 Tel : 022-49186178-79; Fax : 022-28207207 Email : info@unisec.in Website : www.unisec.in Contact Person : Mr. Ravindra Utekar</p>
Place : Mumbai Date : March 25, 2021	